

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/558(CHE)/2024

PETITION NUMBER : CP(IB)/316(CHE)/2021

NAME OF THE APPLICANT : K R Roshan Pranav

**NAME OF THE RESPONDENT(S) : Palanigounder Eswaramoorthy (RP)
(Mallur Siddeswara Spinning Mills Pvt
Ltd)**

**UNDER SECTION : Sec 60(5) of IBC, 2016 & Rule 11 of
NCLT rules 2016**

ORDER

None for the Applicant. Ld. Counsel Mr. B. Dhanaraj for the Respondent / RP.

Applicant is given final opportunity to appear during the next hearing failing which Application will be dismissed for non-prosecution.

List the application for hearing on **11.07.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk